

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/311(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	LIME LIGHT COMMERCIAL PVT. LTD. & ORS. VS GOLDSMITH INFRABUILD PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Mainak Bose, Adv. : For Petitioner
Mr. Kaushik Banerjee, Adv.
Mr. Sayak Chakraborty, Adv.

Mr. Zeeshan Haque, Adv. : For Respondent Nos 1,2,3,7 & 8
Mr. Aishwarya Kumar Awasthi, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **22/8/2024**.

**Satyajit Roy
(Court Officer)**